

Avtar Singh vs. Harvinder Pal Singh

&

Avtar Singh vs. Kawaldeep Singh

CT No. 402 & 403/2014

PS: Hari Nagar

31.07.2020

District Courts functioning has been restricted/suspended till 31.07.2020 amid lockdown by the Hon'ble Delhi High Court, however, courts have been directed to take up the urgent matters/matters which were at the stage of arguments.

Present: *Shri Amit Minocha*, learned counsel for the complainants in both the above mentioned matter

The court is convened through V/C (Cisco Webex) from residence office.

Part arguments heard. File perused.

Put up on 04.08.2020 for further arguments through V/C at 02:00 p.m.

(Babita Puniya)
MM-06, West District, THC
Delhi/31.07.2020

बबीता पूनिया
Ms. BABITA PUNIYA
महानगर दण्डाधिकारी न्यायालय-06
Metropolitan Magistrate-06
जिला परिषद, कमरा नं. 35, पुरीम, ज
West District, Room No. 35, Puri, J
दिल्ली न्यायालय
The District Court, Delhi

Charanjit Singh vs. State

CT No.
PS: Hari Nagar

31.07.2020

District Courts functioning has been restricted/suspended till 31.07.2020 amid lockdown by the Hon'ble Delhi High Court, however, courts have been directed to take up urgent matters.

Present: Complainant in person through V/C.

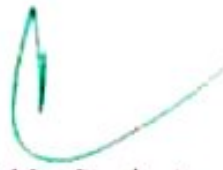
IO through V/C

The court is convened through V/C (Cisco Webex) from residence office.

It is stated by the IO that he has supplied the copy of the CCTV footage in a pen-drive to the complainant.

Heard. Application perused.

Put up on 01.09.2020 for further proceedings.



(Babita Puniya)
MM-06, West District, THC
Delhi/31.07.2020

RECEIVED
MM-06, West District, THC
DELHI
31.07.2020

Avtar Singh vs. Harvinder Pal Singh

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Avtar Singh vs. Kawaldeep Singh

CT No. 402 & 403/2014

PS: Hari Nagar

31.07.2020

District Courts functioning has been restricted/suspended till 31.07.2020 amid lockdown by the Hon'ble Delhi High Court, however, courts have been directed to take up the urgent matters/matters which were at the stage of arguments.

Present: *Shri Amit Minocha*, learned counsel for the complainants in both the above mentioned matter

The court is convened through V/C (Cisco Webex) from residence office.

Part arguments heard. File perused.

Put up on 04.08.2020 for further arguments through V/C at 02:00 p.m.

(Babita Puniya)
MM-06, West District, THC
Delhi/31.07.2020

बबीता पुनिया
Ms. BABITA PUNIYA
महानगर दण्डाधिकारी कार्यालय-06
Metropolitan Magistrate-06
प्रतिम परिचय क्रमांक 430 पुनिया ब
West District Room No 39
जिस हजारी कार्यालय-06
Tia Hazari Court's Office

T. P. Singh vs. K. S. Vohra & Anr.

CT No. 5735/2010

PS: Hari Nagar

31.07.2020 at 12:30 p.m.

District Courts functioning has been restricted/suspended till 31.07.2020 amid lockdown by the Hon'ble Delhi High Court, however, courts have been directed to take up the urgent matters/matters which were at the stage of arguments.

Present: None has joined the proceedings on behalf of the complainant

Shri Harpreet Singh Popli, learned counsel for the accused persons

Be awaited for the complainant.

(Babita Puniya)
MM-06, West District, THC

Delhi/31.07.2020

At 12:36 p.m.

Present: Learned counsels for both the parties through V/C

The matter could not be heard as audio link has snapped. Further, at one point in the hearing, the audio link was so poor that I could not hear the learned counsel for the accused persons. On being enquired from the Reader, he stated that the learned counsel for the accused persons is on the way to Chandigarh and has requested another date.

Heard. File perused.

List the matter on 06.08.2020 at 12:30 p.m., through V/C.

(Babita Puniya)
MM-06, West District, THC
Delhi/31.07.2020

बबिता पुनिया
Ms. BABITA PUNIYA
बदामपुर इलाहाबादी न्यायालय-06
Metropolitan Magistrate Court-06
रिजल ऑफिस, बंगला नं. 30, पुणे ई रोड
West District, Court No. 06, Pune Road
बीक ए जेडी नगरपालिका, दिल्ली
Pin Number - 110029

State vs. Anand @ Mundl

FIR No. 23/2020
PS: Hari Nagar
U/sec. 25/54/59 Arms Act

31.07.2020

District Courts functioning has been restricted/suspended till 31.07.2020 amid lockdown by the Hon'ble Delhi High Court, however, courts have been directed to take up urgent matters.

Fresh application seeking release of vehicle bearing number DL-4SDA-2094 received by way of e-mail.

Present: *Shri Nitin Arora*, learned counsel for the applicant through V/C

The court is convened through V/C (Cisco Webex) from residence office.

Heard. Application perused.

Put up the application with file on 04.08.2020 at 01:00 p.m., through V/C.

Report be also called from the IO concerned for the next date of hearing.

(Babita Punjya)
MM-06, West District, THC
Delhi/31.07.2020

बबीता पुनिया
Ms. BABITA PUNJYA
महानगर दण्डाधिकारी कार्यालय-06
Metropolitan Magistrate-06
पुलिस कमरा नं. 350 पुलिस ठेका
Room No. 350 Police Thika
पुलिस कार्यालय दिल्ली
22/07/2020